

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**ABSTRACT**

**JUNIOR CIVIL JUDGES – Transfers and Postings of Junior Civil Judges– ORDERS  
- ISSUED.**

**ROC.NO.3573/2021-B.SPL.**

**NOTIFICATION NO.479–B.SPL.**

**DATED:15.11.2021.  
READ:**

G.O.Ms.No.71, Law (L.A & J – Home Court.A2) Department, dated 18.10.2021,  
Government of Telangana

**The High Court is pleased to order the following Postings of Junior  
Civil Judges:-**

**I**

The candidates mentioned in Column Number 2 who were appointed as Junior Civil Judges by direct recruitment and recruitment by transfer vide G.O.Ms.No.71, Law (L.A & J – Home Court.A2) Department, dated 18.10.2021, issued by the Government of Telangana are posted to the Courts mentioned in Column Number 3 are directed to take charge of their respective posts from the officers mentioned in Column Number 5 of the corresponding row.

<b>SL NO</b>	<b>NAME OF THE CANDIDATE SARVASRI</b>	<b>POSTED AS</b>	<b>HAND OVER CHARGE OF HIS/HER POST TO</b>	<b>TO TAKE CHARGE OF HIS/HER POST FROM</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>
<b>1.</b>	<b>RALLABANDI SANTHILATHA</b> D.No.26-12-2, Boddapati Vari Street, Gandhi Nagar, Vijayawada, Krishna District-520003. Andhra Pradesh State.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act -cum-V Additional Junior Civil Judge, Khammam.  (Post Kept Vacant)	—	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Khammam.
<b>2.</b>	<b>HEMALATHA.M</b> S1-B255, Sachavalaya Nagar, Vanasthalipuram, Hayathnagar Mandal, Rangareddy District- 500070. Telangana State.	II Additional Junior Civil Judge -cum-II Additional Judicial Magistrate of First Class, Karimnagar.  (Post Kept Vacant)	—	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum- IV Additional Junior Civil Judge, Karimnagar

3.	<b>MOHAMMAD ASADULLA SHAREEF</b> 16-10-270/6/A/2, Race Course Road, Old Malakpet, Hyderabad-500036. Telangana State.	II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Mancherial, Adilabad District  (Post Kept Vacant)	_____	Ms. Taduru Mahathi Vaishnavi
4.	<b>ARRVAPALLI KRISHNA THEJ</b> Flat No.202, Reliance Jaya Towers, Domalaguda, Gaganmahal, Near A.V.College, Hyderabad-500029. Telangana State.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Husnabad, Karimnagar District  (Post Kept Vacant)	_____	Ms.Swathi Bhavani Potla
5.	<b>POTEDAR SARALA REKHA</b> D.No.2-7-1382/1, Road No.2, Vijaypal Colony, Waddapally, Hanmakonda, Warangal District-506370. Telangana State.	Special Judicial Magistrate of First Class (Mobile) for trial of Cases under PCR Act - Cum- III Additional Junior Civil Judge, Karimnagar  (Post Kept Vacant)	_____	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act-cum-IV Additional Junior Civil Judge, Karimnagar
6.	<b>YEGI JANAKI</b> Flat No.104, Jaya Residency, Venkramnagar, Suraram, Quthbullapur Mandal, Ranga Reddy District, Hyderabad-500055. Telangana State.	II Additional Junior Civil Judge -Cum-II Additional Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District  (Post Kept Vacant)	_____	Pri Junior Civil Judge -Cum- Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District
7.	<b>ARUN KUMAR NARAM</b> H.No.2-3-153, Madhava Nagar, Beside Old Post Office, Sangareddy, Medak District-502001. Telangana State.	IV Assistant Judge, City Civil Court, Hyderabad  (Post Kept Vacant)	_____	VII Assistant Judge, City Civil Court, Hyderabad

8.	<b>KARTHIK REDDY.T</b> Villa No.149, Bloomfield Ecstasy, Tellapur Road, Near Manthan School, R.C.Puram Mandal, Sangareddy District-502032, Telangana State.	I Additional Junior Civil Judge -cum-I Additional Judicial Magistrate of First Class, Madhira, Khammam District Vice Sri Dheeraj Kumar Damera Transferred	—	Sri Dheeraj Kumar Damera
9.	<b>CH. NARMADA</b> H.No.A-23, Flat No.202, Khar Gandhi House, Vikrampuri Colony, Secunderabad-500009. Telangana State.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Jangoan, Warangal District Vice Sri Prithvi Raj D.T Transferred	On assumption of charge the officer shall take charge from Sri Prithvi Raj	
10.	<b>BODDIKURAPATI SAI NAGA SUMA BALA</b> H.No.74, D.No.12-108, LIG-I, APHB Colony, Vatluru, Peddapadu Mandal, Eluru, West Godavari District-534007. Andhra Pradesh State.	I Additional Junior Civil Judge -Cum-I Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District (Post Kept Vacant)	—	II Additional Junior Civil Judge -Cum-II Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District
11.	<b>PALADUGULA ALEKHYA</b> H.No.1-7-1050, Lane No.2, Santhosh Nagar Colony, Behind Z.P. Office, Subedari, Warangal Urban, Warangal-506001. Telangana State.	I Addl. Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District Vice Ms. Swathi Bhavani Potla Transferred	—	Ms. Swathi Bhavani Potla
12.	<b>ARRAMRAJU SUCHARITHA</b> H.No.309/A, Road No.23, BHEL, Phase-I, Madhavanagar Colony, R.C.Puram, Medak District-502032 Telangana State.	VI Assistant Judge, City Civil Court, Hyderabad (Post Kept Vacant)	—	VII Assistant Judge, City Civil Court, Hyderabad
13.	<b>PATLOLLA TEJASRI</b> H.No.1-30, Pudur Village, Rangareddy District-501101. Telangana State.	I Additional Junior Civil Judge (Juvenile Court) - Cum- I Additional Judicial Magistrate of First Class, Sangareddy, Medak District (Post Kept Vacant)	—	Special Judicial Magistrate of First Class, Excise Court - Cum-III Additional Junior Civil Judge, Sangareddy, Medak District

14.	<b>JITHENDAR THOUTAM</b> H.No.1-7-883/7/G6, Pooja Homes, Nandi Hills, Hunter Road, Hanmakonda, Warangal Urban, Warangal District-506001. Telangana State.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District Vice MS. Niharika Juttur Transferred	—	Ms. Niharika Juttur
15.	<b>AMISHI JAJIYAN</b> 101, Data Ram Society, Sector-18, Rohini, Delhi- 110089.	XIX Assistant Judge, City Civil Court, Hyderabad (Post Kept Vacant)	—	XX Assistant Judge, City Civil Court, Hyderabad
16.	<b>VIYYAPU ARUN TEJ</b> D.No.9-7-20/16, Near 6 taps Junction, Sivajipalem, Viskhapatnam-530017. Andhra Pradesh State.	I Additional Junior Civil Judge -cum- XVIII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District Vice Sri G.Prabhakar Transferred	—	Sri G.Prabhakar
17.	<b>NARREGUDEM SASWATHA</b> D.No.1-47/4, Shankarnagar, Chanda Nagar, Ranga Reddy District, Behind GHMC Park, Hyderabad, Ranga Reddy Distict- 500050. Telangana State.	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Sircilla, Karimnagar District Vice Smt. K.Sowjanya (Kalleda) Transferred	—	Smt. K.Sowjanya (Kalleda)
18.	<b>UPPADHYAY VIJAY KUMAR</b> H.No.9-1-184/A, Langerhouse, Golkonda, Hyderabad- 500008. Telangana State.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District Vice SMT. T.Lakshmi Transferred	—	SMT. T.Lakshmi
19.	<b>S.SHIRISHA</b> Plot No.37, Prashanthnagar Colony, Near Saibaba Temple, Balkampet, Ameerpet, Hyderabad-500016. Telangana State.	Junior Civil Judge, Atmakur -Cum- Judicial Magistrate of First Class, Mahabubnagar District (Post Kept Vacant)	—	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Gadwal, Mahabubnagar District

20.	<b>DARAVATH UDAY NAIK,</b> H.No.11-9-10, Road No.3B, Laxmi Nagar Colony, Kothapet, Saroornagar, Hyderabad, Rangareddy District-500035. Telangana State.	I Additional Junior Civil Judge -cum- I Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District  (Post Kept Vacant)	—	II Additional Metropolitan Magistrate ( <b>Juvenile Court</b> ), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District
21.	<b>R.K.VENKATA RAMANA SUHAS,</b> 221-F, III Floor, Pocket-I, Mayur Vihar, Phase-I, East Delhi-110091.	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur, Mahabubnagar district  (Post Kept Vacant)	—	Prl Junior Civil Judge -Cum-Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District
22.	<b>FARHEEN BEGUM</b> D.No.11-4-322/19/1/A/1, Chilakalaguda, MCH Park, Musheerabad, Hyderabad-500061. Telangana State.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Kodangal, Mahabubnagar District  (Post Kept Vacant)	—	Prl Junior Civil Judge -Cum-Judicial Magistrate of First Class, Kodangal, Mahabubnagar District
23.	<b>CHIRAG MEHTA</b> Ward No.5, Near Rangunath Mandir, Rania, Sirsa District, Haryana State-125076.	Prl. Rent Controller-cum-XVII Assistant Judge, City Civil Court, Secunderabad  (Post Kept Vacant)	—	Prl. Rent Controller-cum-XII Assistant Judge, City Civil Court, Hyderabad

After assumption of charge as Prl. Rent Controller-cum-XVII Assistant Judge, City Civil Court, Secunderabad, will be full additional charge of the post of Additional Rent Controller-cum-XVIII Assistant Judge, City Civil Court, Secunderabad, until further orders.

Ms. T. Nagarani, Prl. Rent Controller-cum-XII Assistant Judge, City Civil Court, Hyderabad will be full additional charge of the posts of I Additional Rent Controller-cum-XIII Assistant Judge, City Civil Court, Hyderabad, II Additional Rent Controller-cum-XIV Assistant Judge, City Civil Court, Hyderabad, III Additional Rent Controller-cum-XV Assistant Judge, City Civil Court, Hyderabad and IV Additional Rent Controller-cum-XVI Assistant Judge, City Civil Court, Hyderabad, until further orders.

24.	<b>SHRADDHA SEHGAL</b> E-148/2, Naraina Vihar, South West Delhi- 110028.	VIII Additional Junior Civil Judge -cum- XXVIII Additional Metropolitan Magistrate, (for NI ACT Cases) L.B.Nagar, Rangareddy District  (Post Kept Vacant)	—	II Additional Metropolitan Magistrate ( <b>Juvenile Court</b> ), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District
25.	<b>SUSHMA MADAMANCHI</b> GMC 392, Brundavan Gardens-5, Beside Chandana Residency, Guntur-522006. Andhra Pradesh State.	V Metropolitan Magistrate - Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad  (Post Kept Vacant)	—	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad
After assumption of charge as V Metropolitan Magistrate-Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad, will be full additional charge of the post of VI Metropolitan Magistrate-Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad, until further orders.				
26.	<b>VADDI HARI KUMAR</b> H.No.25-450-1-A164, Nandamuri Nagar, Nandyal, Kurnool District-518501. Andhra Pradesh State.	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Parigi, Rangareddy District  (Post Kept Vacant)	—	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Tandur, Rangareddy District
27.	<b>ANKIT SARWA</b> 26, Sarwa Kunj, Naidu Layout, Kuvempu Nagar, 1 <sup>st</sup> State, Jalahalli East, Bangaore Urban, Karnataka State-560014	XII Metropolitan Magistrate-cum- Junior Civil Judge-cum- Judicial Magistrate of First Class, Hyderabad  (Post Kept Vacant)	—	II Metropolitan Magistrate - Cum- Special Judicial Magistrate of First Class for Railways, Secunderabad
After assumption of charge as XII Metropolitan Magistrate-Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad, will be full additional charge of the post of XI Metropolitan Magistrate-Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad, until further orders.				

28.	<b>SYED ZAKIYYAH SULTHANA</b> Quarter No.1, Senior Civil Judge Quarters, Opp: Sai Jewel Convention, Patamata, Vijayawada, Krishna District-520010. Andhra Pradesh State.	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Kothagudem, Khammam District  (Post Kept Vacant)	—	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Kothagudem, Khammam District
29.	<b>JITIN KUMAR</b> 6/1, Jai Dev Park, East Punjabi Bagh, New Delhi-110026.	Junior Civil Judge - Cum- Judicial Magistrate of First Class, Khanapur, Adilabad District  (Post Kept Vacant)	—	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Nirmal, Adilabad District
30.	<b>R.V.S.S.MIDHUN TEJA</b> D.No.2-2-210, Nazir Thota, Nawabpet, Nellore-524002. Andhra Pradesh State.	II Additional Junior Civil Judge-Cum-II Additional Judicial Magistrate of First Class, Kollapur, Mahabubnagar District  (Post Kept Vacant)	—	Prl Junior Civil Judge -Cum- Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District
31.	<b>MOHAMMAD UMAR</b> H.No.9-37, Doma Village, Doma Mandal, Pargi, Rangareddy District-501502. Telangana State.	Junior Civil Judge - Cum-Judicial Magistrate of First Class, Dubbaka, Medak District  (Post Kept Vacant)	—	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Siddipet, Medak District
32.	<b>SHREEWANI KASULLAH</b> H.No.10-456/5, Prem Vijay nagar coloy, Near Sai Baba Temple, New Mirzalaguda, Malkajgiri, Hyderabad, Rangareddy District- 500047. Telangana State.	Special Judicial Magistrate of First Class for Excise - Cum- II Additional Junior Civil Judge, Nalgonda  (Post Kept Vacant)	—	Judicial Magistrate of First Class, Special Mobile Court (PCR) - Cum- I Additional Junior Civil Judge, Nalgonda
33.	<b>NAGULARAPU KEERTHI SIMHA</b> 6-3-596/33, Alpha Residency, Venkatarama Colony, Khairathabad, Hyderabad-500004. Telangana State.	I Additional Junior Civil Judge -Cum- Special Judicial Magistrate of First Class, Mobile Court, Nagarkurnool, Mahabubnagar District  (Post Kept Vacant)	—	Prl Junior Civil Judge -Cum- Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District
34.	<b>JYOTHSNA GUNTI</b> 6-6-426/A/1, Gandhi Nagar, Near Shakthi Ganesh Temple, Secunderabad-500003. Telangana State.	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate Of First Class Court, Kollapur, Mahabubnagar District  (Post Kept Vacant)	—	Prl Junior Civil Judge -Cum- Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District

35.	<b>D GANESH</b> H.No.4-44, Chirrakunta, Komarambheem Asifabad District- 504294. Telangana State.	I Addl. Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class, Godavarikhani, Karimnagar District Vice MS. Thiruchinapalli SP Bhargavi Transferred	—	MS. Thiruchinapalli SP Bhargavi
36.	<b>SHRUTI DOOTA</b> Quarter No.T2-50, Powerhouse Colony, Godavarikhani, Ramagundam Mandal, Karimnagar District- 505209. Telangana State.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class,Vikarabad, Rangareddy District  (Post Kept Vacant)	—	Principal Junior Civil Judge - cum- Judicial Magistrate of First Class, Vikarabad, Rangareddy District
37.	<b>JYOTHIRMAI KAKUMANI</b> D.No.3/6, Ramaswamy Palem, Bitragunta, Bogole Mandal, Nellore District-524142. Andhra Pradesh State.	III Metropolitan Magistrate, Hyderabad (Mobile Court and M.V. Act)  (Post Kept Vacant)	—	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad
38.	<b>BOLLEPALLY SADHANA</b> 7-3-35, Gattaiah Center, Near Maruthi Public School, Khammam- 507002. Telangana State.	XXII Assistant Judge, City Civil Court, Hyderabad.  (Post Kept Vacant)	—	IX Assistant Judge, City Civil Court, Hyderabad.
39.	<b>SIREESHA JADDIDI</b> H.No.1107 MS Type2, Timarpur, North West Delhi- 110054.	IV Additional Metropolitan Magistrate - cum- IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District Vice Smt. A.Radhika Transferred	—	II Additional Metropolitan Magistrate ( <b>Juvenile Court</b> ), -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District
40.	<b>DEEPTI VEMULA</b> 4-70/A, Kurumuru Post, Repalle Mandal, Repalle, Guntur District-522265. Andhra Pradesh State.	I Addl. Junior Civil Judge-Cum-I Additional Judicial Magistrate of First Class, Armour, Nizamabad District Vice Ms. Racharla Shalini Transferred	—	Ms. Racharla Shalini



41.	<b>HIMABINDU MUDAVATH</b> Plot No.60, Pragathi Nagar, Road No.2, Bank Colony, Munaganoor, Hayathnagar Mandal, Rangareddy District-501511. Telangana State.	III Additional Metropolitan Magistrate - cum- III Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District  (Post Kept Vacant)	—	II Additional Metropolitan Magistrate <b>(Juvenile Court)</b> , -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District
42.	<b>BATHALA RAVIKUMAR</b> D.No.1-62, Near Ramaswamy Temple, Reddypalli Village, Bukkarayasamudram Mandal, Anantapur District-515701. Andhra Pradesh State.	I Additional Junior Civil Judge -Cum-I Additional Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District  (Post Kept Vacant)	—	Pri Junior Civil Judge -Cum- Judicial Magistrate of First Class, Wanaparthy, Mahabubnagar District
43.	<b>G.SASHEE</b> A21, Block-6, Type-3, Railway Quarters, Sithapalmandi, Secunderabad-500061. Telangana State.	Special Judicial Magistrate of First Class, for Excise -cum- IX Additional Junior Civil Judge, Warangal  (Post Kept Vacant)	—	Judicial Magistrate of First Class, Special PCR Mobile Court - cum- VIII Additional Junior Civil Judge, Warangal
44.	<b>JABISETTI SOWKHYA</b> H.No.11-3-164, Jeethas Sandipini, Flat No.102, Road No.11, Venkateshwara Colony, Near Telangana Grameena Bank, Saroornagar, Hyderabad-500035. Telangana State.	Special Judicial Magistrate of First Class, Mobile Court -Cum- I Additional Junior Civil Judge, Mulug, Warangal District  (Post Kept Vacant)	—	Pri Junior Civil Judge -Cum- Judicial Magistrate of First Class, Mulug, Warangal District
45.	<b>VADLURI SUSMITHA</b> H.No.1-79, Thakkalapally, Jagtial, Karimnagar District-505454. Telangana State.	I Metropolitan Magistrate, (Municipal Court), Hyderabad  (Post Kept Vacant)	—	Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad
46.	<b>BENDUKURI MAURYA TEJ</b> Flat No.508, Siri Residency, H.No.12-13-367-A, Street No.19, Tarnaka, Secunderabad-500017. Telangana State.	Judicial Magistrate of First Class, Manuguru, Khammam District  (Post Kept Vacant)	—	Judicial Magistrate of First Class, Bhadrachalam, Khammam District

47.	<b>GOOLLA SPANDANA</b> H.No.1-2-124/10, Hanuman Nagar, Peddapalli, Karimnagar District-505172. Telangana State.	VII Metropolitan Magistrate-cum- Junior civil Judge- cum-Judicial Magistrate of First Class, Hyderabad  (Post Kept vacant)	—	IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad
After assumption of charge as VII Metropolitan Magistrate-Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad, will be full additional charge of the post of IX Metropolitan Magistrate-Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad, until further orders.				
48.	<b>GOUNDLA HARIKA</b> H.No.1-4-35, Fathenagar Colony, Behind Bharath Gas, Medak-502110. Telangana State.	Junior Civil Judge -Cum- Judicial Magistrate of First Class, Yellareddy, Nizamabad District  (Post Kept Vacant)	—	I Additional Junior Civil Judge -cum- Spl. Judicial Magistrate of First Class (Mobile) Court, Kamareddy, Nizamabad District
49.	<b>GEDAM SWATHI</b> Flat No.14, Block-5, LIG, Opp: Care Hospital, Bhagayanagar Colony, M.J.Market, Nampally, Hyderabad-500001. Telangana State.	II Addl. Junior Civil Judge -cum- II Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District  (Post Kept Vacant)	—	Ms. Swathi Bhavani Potla
50.	<b>BUDDARAPU SAI MANOJ</b> D.No.13-257, Tarakarnagar Colony, Mylavaram, Krishna District-521230. Andhra Pradesh State.	VIII Metropolitan Magistrate-Cum- Junior Civil Judge-Cum- Judicial Magistrate Of First Class, Hyderabad  (Post Kept Vacant)	—	Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad
51.	<b>ARAVA PRAVEEN</b> H.No.1-297, B.C.Colony, New Elementary School Road, Muthukur, Nellore District-524344. Andhra Pradesh State.	V Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District (Post Kept Vacant)	—	III Additional Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District

52.	<b>G.SAI SHARATH</b> H.No.1-7-44/A, Varidela Street, Kollapur, Mahabubnagar District-509102 Andhra Pradesh State.	IX Additional Junior Civil Judge -cum- XXIX Additional Metropolitan Magistrate, (for NI ACT Cases) L.B.Nagar, Rangareddy District  (Post Kept Vacant)	—	II Additional Metropolitan Magistrate <b>(Juvenile Court)</b> , -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District
53.	<b>MARUTHI PRASAD P</b> 3-6-700 & 701, Flat No.301, Senate Apartments, Street No.12, Opp: Pooja Towers, Himayath Nagar, Hyderabad-500029. Telangana State.	X Additional Junior Civil Judge -cum- XXX Additional Metropolitan Magistrate, (for NI ACT Cases) L.B.Nagar, Rangareddy District  (Post Kept Vacant)	—	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy - cum- VI Additional Junior Civil Judge - cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District
54.	<b>BANOTHU SRIRAM</b> H.No.2-23, Donabanda Thanda, Peddaveedu Post, Huzurnagar, Mattampally Mandal, Nalgonda District-508204. Telangana State.	I Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District  (Post Kept Vacant)	—	III Additional Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District
55.	<b>PUTTA MOUNIKA</b> 23-6-918/22, Raja rai Devidi, Shalibanda, Bahadurpura, Hyderabad-500065. Telangana State.	II Additional Junior Civil Judge -Cum-II Additional Judicial Magistrate Of First Class, Nagarkurnool, Mahabubnagar District  (Post Kept Vacant)	—	Pri Junior Civil Judge -Cum- Judicial Magistrate of First Class, Nagarkurnool, Mahabubnagar District

56.	<b>SHIVALEELA S</b> 4-51/1A, Ekalavya Veedi, Lingala Mandal, Mahabubnagar District- 509401. Telangana State.	II Additional Junior Civil Judge -cum- X Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District  (Post Kept Vacant)	—	III Additional Junior Civil Judge -cum- XI Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur, Rangareddy District
57.	<b>B KALPANA</b> Plat No.70 & 77, Flat No.G3, Sri Sai Balaji Residency, Rajeev Nagar, Road No.2, Khairathabad, Hyderabad-500045. Telangana State.	I Addl. Junior Civil Judge-cum- Additional Special Magistrate of First Class (Mobile), Medak  (Post Kept Vacant)	—	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Medak.

NOTE: The appointment of Ms. B. Kalpana as Junior Civil Judge is subject to the outcome of CC.No.474 of 2017 pending before the court of XIX MM Court, Malkajgiri.

58.	<b>JAMANA VENKATA SATYA RAJ KIRAN</b> 2-2-129, Sri Shirdi Saibaba Nilayam, Illisupuram Street, Srikakulam-532001. Andhra Pradesh State.	I Additional Junior Civil Judge -cum- XV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District  (Post Kept Vacant)	—	II Additional Junior Civil Judge- cum-XVI Addl. Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District
59.	<b>SHAIK AYESHA SAREEN</b> Judicial Officer's Quarters, Railway Station Road, Prakash Nagar, Narsaraopet, Guntur District-522601. Andhra Pradesh State.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Sathupalli, Khammam District Vice SMT. Sravana Swathi Chintada Transferred	—	Smt. Sravana Swathi Chintada

60.	<b>VALLALA SRAVANI YADAV</b> H.No.8-3-229/N/4, Jai Bhavani Nagar, Yousufguda Check Post, Hyderabad-500018. Telangana State.	I Additional Junior Civil Judge -Cum-I Additional Judicial Magistrate of First Class, Siddipet, Medak District  (Post Kept Vacant)	—	I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Gajwel, Medak District
61.	<b>REVATHI B</b> H.No.C393, Near HUDA Nursery Park, NGO's Colony, Vanasthalipuram, Hyderabad, Rangareddy District-500070. Telangana State.	XXI Assistant Judge, City Civil Court, Hyderabad  (Post Kept Vacant)	—	III Assistant Judge, City Civil Court, Hyderabad
62.	<b>RAJITHA GOPU</b> H.No.5-11-6/1/A/S/301, Near KUC 1 <sup>st</sup> Gate, Sai Kashyap Nilayam, Hanmakonda, Warangal District-506009. Telangana State.	X Metropolitan Magistrate - cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad  (Post Kept Vacant)	—	Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad
63.	<b>MOOLA SWATHI GOUD</b> H.No.1-1-365/A/B, Flat No.501, Block-B, Siddamshetty Towers, Jawahar Nagar, RTC Cross Road, Hyderabad- 500020. Telangana State.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Karimnagar District Vice Sri Sridhar Mandhani Transferred	—	Sri Sridhar Mandhani
64.	<b>KOTHA RAVI</b> Flat No.402, Sunanda Garden, Shankeswar Bazar, Saidabad, Hyderabad-500059. Telangana State.	V Additional Metropolitan Magistrate - Cum- V Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District. (Post Kept Vacant)	—	II Additional Metropolitan Magistrate <b>(Juvenile Court)</b> , -cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar Rangareddy District.

65.	<b>D UPANISHADWANI</b> 1-9-52/C/2, Ramnagar, Musheerabad, Hyderabad-500020. Telangana State.	I Additional Junior Civil Judge-Cum-I Additional Judicial Magistrate Of First Class, Mancherial, Adilabad District Vice Ms. Taduru Mahathi Vaishnavi Transferred	—	Ms. Taduru Mahathi Vaishnavi
66.	<b>K DHANA LAKSHMI</b> H.No.27-194, Navayuga Enclave, Badangpet, Saroornagar Mandal, Hyderabad-500058. Telangana State.	Junior Civil Judge -Cum-Judicial Magistrate of First Class, Andole at Jogipet, Medak District Vice Sri C. Sampath Transferred	—	Junior Civil Judge -Cum-Judicial Magistrate of First Class, Narsapur, Medak District

All the newly appointed 66 Junior Civil Judges are hereby directed to take charge of their respective posts on 22.11.2021 without fail.

In case, the above officers from whom they have to take charge/ handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

The above 66 Junior Civil Judges are further directed to get themselves relieved from their respective posts on 30.11.2021 by handing over the charge to the officers from whom they have taken charge and proceed to Telangana State Judicial Academy, Secunderabad and report before the Director, Telangana State Judicial Academy, Secunderabad, for undergoing basic training programme from 01.12.2021. During the training period all the above Junior Civil Judges are under the control of Director, Telangana State Judicial Academy, Secunderabad for all purposes.

The officers who have taken charge from the newly appointed Junior Civil Judges will be in full additional charge of the said posts during the training period of those officers or until further orders.

The above 66 Junior Civil Judges are further directed to submit Medical Fitness Certificate obtained from a Doctor not below the rank of **Civil Surgeon/District Medical & Health Officer** and also **properties and relations**

statements, in the prescribed format (enclosed) to the Director, Telangana Judicial Academy, Secunderabad.

## II

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in Column Number 2 are directed to handover charge of their post and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the posts which his/her predecessor is holding full additional charge, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	<b>SRI DHEERAJ KUMAR DAMERA</b> I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District	Prl. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Madhira, Khammam District  (Post Kept Vacant)	On relief shall regularly assume charge of the post of Prl. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Madhira, Khammam District for which the officer is holding full additional charge	
2.	<b>MS. SWATHI BHAVANI POTLA</b> I Addl. Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District	Prl. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Huzurabad, Karimnagar District  (Post Kept Vacant)	On relief shall regularly assume charge of the post of Prl. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Huzurabad, Karimnagar District for which the officer is holding full additional charge	
3.	<b>MS. NIHARIKA JUTTUR</b> I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Jagtial, Karimnagar District	Prl. Junior Civil Judge-Cum- Judicial Magistrate Of First Class, Jagtial, Karimnagar District  (Post Kept Vacant)	On relief shall regularly assume charge of the post of Prl. Junior Civil Judge-Cum-Judicial Magistrate Of First Class, Jagtial, Karimnagar District for which the officer is holding full additional charge	

4.	<b>SRI G.PRABHAKAR</b> I Additional Junior Civil Judge -Cum- XVIII Additional Metropolitan Magistrate, Cyberabad At Malkajgiri, Rangareddy District	Principal Junior Civil Judge -Cum- XVII Additional Metropolitan Magistrate, Cyberabad At Malkajgiri, Rangareddy District  (Post Kept Vacant)	On relief shall regularly assume charge of the post of Principal Junior Civil Judge -Cum- XVII Additional Metropolitan Magistrate, Cyberabad At Malkajgiri, Rangareddy District for which the officer is holding full additional charge
5.	<b>SMT. K.SOWJANYA (KALLEDA)</b> Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Sircilla, Karimnagar District	Principal Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Sircilla, Karimnagar District  (Post Kept Vacant)	On relief shall regularly assume charge of the post of Principal Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Sircilla, Karimnagar District for which the officer is holding full additional charge
6.	<b>SMT. T.LAKSHMI</b> I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Jadcherla, Mahabubnagar District	Pri Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Jadcherla, Mahabubnagar District  (Post Kept Vacant)	On relief shall regularly assume charge of the post of Pri Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Jadcherla, Mahabubnagar District for which the officer is holding full additional charge
7.	<b>MS. THIRUCHINAPALLI S P BHARGAVI</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Godavarkhani, Karimnagar District	Pri. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Godavarikhani, Karimnagar District  (Post Kept Vacant)	On relief shall regularly assume charge of the post of Pri. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Godavarikhani, Karimnagar District for which the officer is holding full additional charge
8.	<b>MS. RACHARLA SHALINI</b> I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate Of First Class, Armoor, Nizamabad District	Pri. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Armoor, Nizamabad District  (Post Kept Vacant)	On relief shall regularly assume charge of the post of Pri. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Armoor, Nizamabad District for which the officer is holding full additional charge
9.	<b>SRI PRITHVI RAJ</b> I Additional Junior Civil Judge -Cum- I Additional Judicial Magistrate of First Class, Jangaon, Warangal District	Pri. Junior Civil Judge-Cum- Judicial Magistrate Of First Class, Jangoan, Warangal District  Vice Sri Devan Ajay Kumar Transferred	<hr style="width: 10%; margin: auto;"/> Judicial Magistrate of First Class, Special PCR Mobile Court - cum- VIII Additional Junior Civil Judge, Warangal



10.	<b>SMT. SRAVANA SWATHI CHINTADA</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Sathupalli, Khammam District	Prl. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Sathupalli, Khammam District (Post Kept Vacant)	On relief shall regularly assume charge of the post of Prl. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Sathupalli, Khammam District for which the officer is holding full additional charge	
11.	<b>SRI SRIDHAR MANDHANI</b> I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Karimnagar District	Prl. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Manthani, Karimnagar District (Post Kept Vacant)	On relief shall regularly assume charge of the post of Prl. Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Manthani, Karimnagar District for which the officer is holding full additional charge	
12.	<b>MS. TADURU MAHATHI VAISHNAVI</b> I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Mancherial, Adilabad District	Prl. Junior Civil Judge-Cum- Judicial Magistrate Of First Class, Mancherial, Adilabad District (Post Kept Vacant)	On relief shall regularly assume charge of the post of Prl. Junior Civil Judge-Cum-Judicial Magistrate Of First Class, Mancherial, Adilabad District for which the officer is holding full additional charge	
13.	<b>SRI C. SAMPATH</b> Junior Civil Judge - Cum-Judicial Magistrate of First Class, Andole at Jogipet, Medak District	Junior Civil Judge- Cum-Judicial Magistrate Of First Class, Chennur, Adilabad District Vice Sri M. Sai Kumar Transferred	Junior Civil Judge -Cum-Judicial Magistrate of First Class, Narsapur, Medak District	Ms. Taduru Mahathi Vaishnavi
14.	<b>SRI DEVAN AJAY KUMAR</b> Prl. Junior Civil Judge - Cum- Judicial Magistrate of First Class, Jangaon, Warangal District	Principal Junior Civil Judge -Cum- XX Additional Metropolitan Magistrate, Cyberabad At Medchal, Rangareddy District (Post Kept Vacant)	Judicial Magistrate of First Class, Special PCR Mobile Court -cum- VIII Additional Junior Civil Judge, Warangal	II Additional Junior Civil Judge -cum- XXII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District
15.	<b>M. SAI KUMAR</b> Junior Civil Judge-cum- Judicial Magistrate of First Class, Chennur, Adilabad District	Junior Civil Judge -Cum- Judicial Magistrate Of First Class, Thungathurthy, Nalgonda District (Post Kept Vacant)	Ms. Taduru Mahathi Vaishnavi	Prl. Junior Civil Judge -Cum- Judicial Magistrate of First Class, Suryapet, Nalgonda District

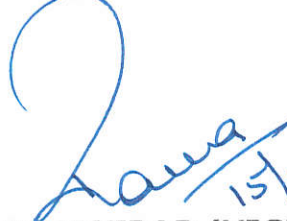
NOTE: 1 The officers mentioned in Sl.Nos.1 to 12 who are under the orders of transfer and posting shall get themselves relieved from their present post and take charge of their new post on 22.11.2021 without fail.

The officers mentioned in Sl.Nos.13, 14 & 15 shall get themselves relieved on 18.11.2021 and shall join the new post on or before 25.11.2021.

2 All the officers are directed to pronounce the judgments/orders which were already reserved and join at their new stations.

3 All the officers who are under the orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days from the date of joining in the new post.

4 The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

  
15/11/21  
**REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. The Pri. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's for kind perusal)
3. The **Registrar General and other Registrars**, High Court for the State of Telangana at Hyderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. **THE PRL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
11. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**  
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.

12. **THE PAY AND ACCOUNTS OFFICER, HYDERABAD**

13. **THE DISTRICT TREASURY OFFICERS:**

Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.

14. **THE SECTION OFFICERS:-**

- a) Special Officer Section      b) Vigilance Cell      c) E-Section  
d) Work Review Cell      e) O.P.Cell      f) B-Section  
g) Accounts Section      h) Computer Section      i) D-Budget Section
- High Court for the state of Telangana at Hyderabad.

15. **THE EDITORS**

1. The Hindu, Hyderabad
2. The Deccan Chronicle, Secunderabad
3. The New Indian Express, Hyderabad
4. The Eenadu, Hyderabad
5. The Vaartha, Hyderabad
6. The Andhra Jyothi, Hyderabad
7. The Siasat, Hyderabad
8. The Sakshi, Hyderabad
9. The Namasthe Telangana, Hyderabad
10. The Janatha Daily, 20-125, 4<sup>th</sup> Street, Sarada Nagar Colony, Dilsukhnagar, Hyderabad

+ Spare...

<b>CERTIFICATE OF PHYSICAL FITNESS</b>	<b>Medical Officer not below the rank of Civil Surgeon.</b>
	<b>District Medical and Health Officer.</b>

Name and rank of the officer granting the certificate \_\_\_\_\_

I do hereby certify that I have examined (Full name) \_\_\_\_\_

\_\_\_\_\_ a Candidate for employment under the Government of Telangana, in the \_\_\_\_\_ service, as \_\_\_\_\_

and cannot discover that he/she has any disease, constitutional, affliction, or bodily infirmity except that his/her weight is an **excess/below** the standard prescribed, or except.

I do/do not consider this a disqualification for the employment he/she seeks.

I do further certify that in my opinion his general physical condition is such as to enable him to perform efficiently the active duties of executive service.

I also certify that he/she has marks of small **pox/vaccination**.

<b>Chest Measurement in Inches</b>	<b>On Full Inspiration</b>	:	
	<b>On Full Expiration</b>	:	
	<b>Difference (expansion)</b>	:	
	<b>Cms. Cms.</b>		

**Height:** Cms.

**Weight** Kgs.

His/her vision is normal.

Hypermetropic (\_\_\_\_\_) (Here enter the degree and defect, and the strength of correction glasses)

Myopic (\_\_\_\_\_) (Here enter the degree and defect, and the strength of correction glasses)

Astigmatic (simple or mixed)\_\_\_\_\_ (Here enter the degree and defect, and the strength of correction glasses)

Hearing is normal, defective (much or slight).

Urine ----- Does chemical examination show (i) albumen, (ii) sugar, state specific gravity. Personal marks (atleast two should be mentioned)

**Station:**

**Dated:**

**Signature :**

**Rank :**

**Designation :**

### CANDIDATE'S STATEMENT AND DECLARATION

The candidate must make the statement required below prior to his/her medical examination and must sign the declaration appended thereto in the presence of the Medical Officer. His attention is specially directed to the warning contained in the note below:

1. State your Name in Full :
2. State Your age and place of birth. :
3. (a) Have you ever had smallpox, intermittent or any other fever, enlargement or suppuration of glands, spitting of blood, asthma or inflammation of lungs, heart disease, fainting attacks, rheumatism, appendicitis? :

**OR**

- (b) any other disease or accident requiring confinement to bed and medical or surgical treatment.
4. When were you last vaccinated? :
5. Have you or any of your near relations afflicted with consumption, scrofula, gout, asthma, fits, epilepsy or insanity? :
6. Have you suffered from any form of nervousness due to over-work or any other cause? :
7. Have you been examined and declared unfit for Government service by a Medical Officer/Medical Board, within the last three years (to be filled in only in the cases of candidates for subordinate services) :
8. Furnish the following particulars concerning your family:- :

Father's age, if living and state of health	Father's age at death and cause of death	Number of brothers living, their ages and state of health	Number of brothers dead, their ages and cause of death

Mother's age, if living and state of health	Mother's age at death and cause of death	Number of sisters living, their ages and state of health	Number of sisters dead, their ages and cause of death

**Contd...2.**

// 2 //

I declare all the above answers to be, to the best of my belief, true and correct.

I also solemnly affirm that I have not received a disability certificate pension on account of any disease or other condition.

***Candidate's Signature:***

Signed in my presence:

Signature of Medical Officer:

**Note:** The candidate will be held responsible for the accuracy of the above statement. By willfully suppressing any information, he will incur the risk of losing the appointment, and if appointed, of forfeiting all claims to superannuation allowance or gratuity.

PROFORMA

01. Name of the officer :

02. Designation :

03. Native District :

04. Mother Tongue :

05. Languages other than mother tongue  
and English in which he is proficient :

06. District & Munsifi in which  
regularly practiced before  
employment :

07. Places served previously with full  
dates :

08. Particulars of school and College  
going children :

Class in which studying	Medium of instruction if any	Special features if any	Institution and place where at present studying

09. Particulars of property:

District	Munsifi	Property	
		Lands	House

10. Particulars of Relations:

Name and occupation	Place of Munsifi	Nature of Relationship

PLACE:  
DATE:

SIGNATURE:  
DESIGNATION:



ANNEXURE - I

Statement of immovable property possessed, acquired and disposed of by Sri \_\_\_\_\_ of any other \_\_\_\_\_ person on his behalf or by any member of his family during year ending: \_\_\_\_\_

SUB-RULE (7) OF RULE 9 OF A.P.C.S. (CONDUCT) RULES, 1964

Nature of Property	Situation of Property Survey/Municipal Number with extent	Held in whose name	Date & Mode of acquisition/disposal	Price paid obtained	Source of payment	Whether information given or sanction obtained (with reference No. and Date)	Annual income from property
1	2	3	4	5	6	7	8
01. House							
02. Flat							
03. Shop							
04. House Plot							
05. Agrl. Land (dry or wet)							
06. Any other immovable property							

NOTE:- Details of acquisition of property standing in the name of Hindu undivided family or partnership in which the officer holds a claim or share should be separately shown in the statement.

ANNEXURE - II

✓ Statement of movable property possessed, acquired and disposed of by Sri \_\_\_\_\_  
or by any member of his family during year ending:

of any other person on his behalf

SUB-RULE (7) OF RULE 9 OF A.P.C.S. (CONDUCT) RULES, 1964

Nature of Property	Held in whose name	Date & Mode of acquisition/disposal	Name & address of person from whom acquired/ to whom disposed of	Whether transaction done within the limits of jurisdiction	Price paid obtained	Source of payment
1	2	3	4	5	6	7

MOVABLES (WHOSE VALUE EXCEEDS Rs.20,000/-)

VEHICLES:

MOTOR CAR

MOTOR CYCLE/SCOOTER

ANY OTHER VEHICLE

ELECTRICAL GOODS

AIR CONDITIONER

V.C.R. / TELEVISION

REFRIGERATOR

ANY OTHER GOODS:

JEWELLERY:

ORNAMENTS

VESSELS ETC.,

INVESTMENT & CASH:

BANK DEPOSITS / DEBENTURES

SHARES/BANK BALANCE ETC.

FURNITURE:

LIVESTOCKS:

ANY OTHER GOODS:

NOTE:-Details of acquisition of property standing in the name of Hindu undivided family or partnership in which the officer holds a claim or share should be separately shown in the statement.